

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
M/S ROY AGROVETS PRIVATE LIMITED OPERATING AT Sec B, Plot 97, 1st
Floor, Metropolitan Co-Op Housing Society Limited, Canal South Road, Kolkata, West
Bengal, India- 700105**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with CIN/ PAN No.	M/s Roy Agrovets Private Limited CIN: U01403WB2011PTC171057/PAN: AAFCR6510E
2.	Address of the registered office	Sec B, Plot 97, 1 st Floor, Metropolitan Co-op Housing Society Limited, Canal South Road, Kolkata, West Bengal, India-700105
3.	URL of website	https://roygroup.co.in
4.	Details of place where majority of fixed assets are located	Kolkata, West Bengal
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	Not Available
7.	Number of employees/ workmen	114 (As informed by the suspended management of the Corporate Debtor)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained by sending email at: sknayak31@gmail.com List of Creditors also available at- https://ibbi.gov.in/en/claims/corporate-personals
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be sought through communication to the email: sknayak31@gmail.com
10.	Last date for receipt of expression of interest	25.07.2026
11.	Date of issue of provisional list of prospective resolution applicants	04.08.2026
12.	Last date for submission of objections to provisional list	08.08.2026
13.	Date of issue of final list of prospective resolution applicants	17.08.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	21.08.2026
15.	Last date for submissions of resolution plans	22.09.2026
16.	Email id to submit EOI	sknayak31@gmail.com

Sanjit Kumar Nayak

Sanjit Kumar Nayak

Resolution Professional

Roy Agrovets Private Limited-In CIRP

IBBI Reg. No.: IBBI/IPA-003/IP-N00079/2017-18/10702

AFA:AA3/10702/02/311226/301422 valid upto 31.12.2026

Date: 10.07.2026 & Place: Kolkata,

**SANJIT KUMAR NAYAK
INSOLVENCY PROFESSIONAL
IBBI/IPA-003/IP-N00079/2017-18/10702**